

(b) the names of aluminium factories in Uttar Pradesh and the kind of goods they produce; and

(c) whether any sort of protection has been given to them by the Central Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) There are two factories producing virgin aluminium namely, Indian Aluminium Company Alwaye and the Aluminium Corporation of India, Jaykey Nagar. Their total production in 1951 was 3,849 tons.

(b) There are no factories in Uttar Pradesh producing virgin aluminium.

(c) Aluminium Industry is protected by the levy of import duty at the rate of 30 per cent. *ad valorem* plus 5 per cent. of the total duty.

ALUMINIUM CIRCLES AND SHEETS

*741. **Shri Rup Narain:** Will the Minister of Commerce and Industry be pleased to state the annual output and import of aluminium circles and sheets in India since 1950?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House.

STATEMENT

	1950 (Tons)	1951 (Tons)	1952 (Jan- Sept.) (Tons)
Production of aluminium sheets and circles	5,878	6,793	3,752
Imports of aluminium sheets and circles	3,690	3,349	1,511

INDIANS DISCHARGED FROM GOVERNMENT OF BURMA SERVICE

*742. **Shri K. C. Sodhia:** Will the Prime Minister be pleased to state what was the total number of Indian Nationals discharged from service by the Government of Burma on grounds of nationality?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The exact figures are not available. There were about 3,000 Indians employed in various Departments of the Government of Burma and about 8,300 in Burma Railways. Most of these men have been discharged.

DUTY ON INDIAN Bidis IN PAKISTAN

*743. **Shri K. C. Sodhia:** (a) Will the Minister of Commerce and Industry be pleased to state whether the

Pakistan Government have lately increased duty on Indian Bidis?

(b) If so, what was the duty before revision and what is it now?

(c) What was the value of the total exports of Indian Bidis to Pakistan during 1950-51 and 1951-52?

(d) Has the increase of duty affected the export of Bidis and if so, to what extent?

The Minister of Commerce (Shri Karmakar): (a) and (b). Yes. Pakistan's import duty on Indian Bidis has, with effect from the 17th May, 1952, been raised from 10 to 50 per cent. *ad valorem*.

(c) Separate figures for export of Bidis to Pakistan during 1950-51: are not available as they were then included under the general head "Tobacco manufactured (others)". Exports of Bidis during 1951-52 were Rs. 4.78 crores.

(d) As there are import control restrictions on Bidis going to Pakistan, it is not easy to assess the effect of Pakistan's import duty on our export of Bidis.

GHATAPRABHA VALLEY SCHEME

*744. **Shri R. G. Dubey:** (a) Will the Minister of Planning be pleased to refer to the reply to Starred Question No. 257 given on the 13th November, 1952 and state when the investigation began on the Ghataprabha Valley Scheme?

(b) When is it likely to end?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The investigation started in 1947.

(b) It is likely to be completed by the end of 1954.

STEEL PIPES AND TUBES

*745. **Dr. Amin:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that manufacturers requiring steel pipes or tubes are given quota certificates to purchase steel pipes and tubes from only specified dealers?

(b) If the answer to part (a) above be in the affirmative, what steps are taken to ensure that two manufacturers, producing identical finished engineering goods in which steel pipes and tubes are used, get these steel pipes and tubes at the same rate?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir

(b) I would invite the attention of the hon. Member to the answer given

to his Unstarred Question No. 36 on the 10th November, 1952.

TEA EXPORT COMMITTEE REPORT

*392. **Shri A. M. Thomas:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Tea Export Committee has submitted its report on the difficulties facing the Indian Tea Industry?

(b) If so, what are the suggestions contained therein?

(c) Have Government taken any action on them?

The Minister of Commerce (Shri Karmarkar): (a) to (c). A copy of the Report submitted by the Official Team on the Tea Industry is laid on the Table of the House. [Copy placed in the Library. See No. IV.R.171(14)].

A copy of the Press Note released by Government on the 19th instant, announcing the main recommendations made in the Report and the action taken by Government thereon is also laid on the Table of the House [See Appendix IV, annexure No. 26].

CORRUGATED IRON SHEETS

236. **Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the production of corrugated iron-sheets in the country during the years 1950-51 and 1951-52;

(b) the total quantity of corrugated iron-sheets imported into India during the years 1950-51 and 1951-52; and

(c) the quota allotted to each State during the years 1950-51 and 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 1950-51—80,681 tons, 1951-52—69,190 tons.

(b) There were no imports of corrugated sheets in 1950-51. The imports in 1951-52 amounted to 16 tons.

(c) Figures for sheets are not available, as the allotments to the States are made in bulk and not category-wise. Within their bulk allotments, the States can indent for any categories of steel they like. A statement showing total allocations of steel to the various States in respect of the years 1950-51 and 1951-52 is laid on the Table of the House [See Appendix IV, annexure No. 27]

चमड़ा तथा खालें

२३७. **स्वामी रामानन्द शास्त्री :** क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे कि :

(क) १९५१-५२ के वर्ष में देश में कितनी मात्रा में चमड़ा और खालें तथा कमाया हुआ चमड़ा आयात किया गया है तथा कितना यहाँ से निर्यात किया गया है।

(ख) किस प्रकार का चमड़ा आयात तथा निर्यात किया गया ; तथा

(ग) भारत के प्रत्येक राज्य से निर्यात की मात्राएं ?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 28.]

(c) The information is not available.

गंगानगर में भूमि-वितरण

२३८. **श्री बाबूपाल :** क्या पुनर्वासि मंत्री यह बतलाने की कृपा करेंगे कि क्या यह सत्य है कि पुनर्वासि मंत्रालय की नई भूमि वितरण योजना के अन्तर्गत पाकिस्तान से आये बीस हज़ार विस्थापित जमींदारों को श्री गंगानगर (राजस्थान) में जमीनें दी जा रही हैं, तथा ज़स्ती हज़ार विस्थापित व्यक्तिगणों को जोकि पहले ही उस जमीन की कृषि कर रहे हैं तथा जिन में से अधिकतर हरिजन हैं, इन जमींदारों को काश्तकार बनाया जा रहा है ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): No. Plans for giving compensation to displaced landlords from West Pakistan are still under consideration and no decision of the kind referred to has been taken.

STERCULIA UREN

239. **Shri Balwant Sinha Mehta:** (a) Will the Minister of Commerce and Industry be pleased to state the causes for fall in price of Sterculia Uren?

(b) To what countries is it being exported mostly?

(c) What are its uses and why is it not being wholly used in our country?